(RAKESH SAGAR JAIN)

MEMBER (J)

CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No.62/1332/2021



This the **26th** day of **July**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Anantnag, Kashmir & Ors.
Applicants
(Advocate:- Mr. P.S. Ahmad - Not Present)
<u>Versus</u>
1. State of J&K through Commissioner/Secretary to Govt. Home Department, Civil
Sectt. Srinagr/Jammu & Ors. Respondents
(Advocate: Mr)
ORDER [ORAL] (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J) Despite sending the link to the learned counsel for the applicants for joining the video conference, they have not joined the conference today. 2. On the previous date i.e. 22.03.2021 nobody had joined the video conference on
behalf of the applicants and today also none appears for the applicants. It seems that the
applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

<u>Sushil</u>

(ANAND MATHUR)

MEMBER (A)